

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No. | T.P. No.  | Purpose | Section  | Name of the Parties<br>M/s. / Mr.             |
|-------------------------|-----------|---------|----------|---|
| CP 53/16                | TP 163/17 | Hearing | 391/ 394 | Mahima Shankar Pro- cesses Foods Pvt.<br>Ltd. |

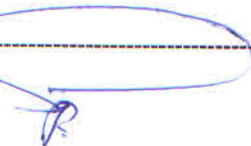
SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SAJI. P. JOHN  
SPI Legal

Advocate for petitioner



Counsel for petitioner is present. Heard him. He is directed to file related audited balance sheet.

Orders reserved.

  
MEMBER (J)

  
MEMBER (T)